

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

M/s AKL Enterprise Private Limited Vs Registrar Of Companies Odisha

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: Feb. 8, 2024

Acts Referred: Companies Act, 2013 â€" Section 248(1), 248(1)(c), 248(5), 248(6), 252, 252(3), 420(1), 420(2),

421(3), 455

Limitation Act, 1963 â€" Section 14

National Company Law Tribunal Rules, 2016 â€" Rule 11, 20, 44, 45, 154, 155

Hon'ble Judges: M. Venugopal, Member (J); Dr. Alok Srivastava, Member (T)

Bench: Division Bench

Advocate: Sashwat K Achary, Dhanananjay Bhaskar Ray

Final Decision: Dismissed

Judgement